

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 23

Dated Guwahati, the 19th May, 2017

Hon'ble Mr. Justice Lanusungkum Jamir, Additional Judge of the Gauhati High Court has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 19th May, 2017 at 10.30 A.M. as per Govt. of India's Notification No. **K.13018/01/2017-US.II** dated 18/05/2017, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- M.K.Kalita,
REGISTRAR (ADMN.)

Memo No.HC.III-11/2017/4390-4415 /G, dated Guwahati, the 19th May, 2017.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2017-US.II** dated 18/05/2017.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Judge, Gauhati High Court, Guwahati.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017.


REGISTRAR (ADMN.)

14/6/17

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 24

Dated Guwahati, the 19th May, 2017

Hon'ble Mr. Justice Manash Ranjan Pathak, Additional Judge of the Gauhati High Court has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 19th May, 2017 at 10.30 A.M. as per Govt. of India's Notification No. **K.13018/01/2017-US.II** dated 18/05/2017, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- M.K.Kalita,

REGISTRAR (ADMN.)

Memo No.HC.III-11/2017/4416-4441 /G, dated Guwahati, the 19th May, 2017.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2017-US.II** dated 18/05/2017.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2017-US.II** dated 18/05/2017.


18/05/2017
REGISTRAR (ADMN.)

18/05/17

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.25

Dated Guwahati, the 19th May, 2017

Hon'ble Mr. Justice Hitesh Kumar Sarma has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 19th May, 2017 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 18/05/2017, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- M.K.Kalita,
REGISTRAR (ADMN.)

Memo No.HC.III-11/2017/4442-4467/G, dated Guwahati, the 19th May, 2017.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 18/05/2017.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 18/05/2017, for necessary action.

- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 18/05/2017.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Hitesh Kumar Sarma, Judge, Gauhati High Court, Guwahati.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 18/05/2017.


18/05/2017
REGISTRAR (ADMN.)

18/05/17

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.26

Dated Guwahati, the 19th May, 2017

Hon'ble Mr. Justice Mir Alfaz Ali has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 19th May, 2017 at 10.30 A.M. as per Govt. of India's Notification **No. K.13018/01/2016-US.II** dated 18/05/2017, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- M.K.Kalita,
REGISTRAR (ADMN.)

Memo No.HC.III-11/2017/ 4468-4493 /G, dated Guwahati, the 19th May, 2017.

Copy to:-

- 1) The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2016-US.II** dated 18/05/2017.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification **No. K.13018/01/2016-US.II** dated 18/05/2017, for necessary action.

- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2016-US.II** dated 18/05/2017.
- 24) The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Judge, Gauhati High Court, Guwahati.
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2016-US.II** dated 18/05/2017.


18/05/2017
REGISTRAR (ADMN.)

18/05/17